

## SECURITIES APPELLATE TRIBUNAL, MUMBAI

DAILY BOARD FOR 19.03.2021 THROUGH VIDEO CONFERENCING

| Sr. No.   | Appeal No.  | Appellant                          | Counsel for Appellant        | Respondent | Counsel for Respondent                        | Cause or Stage | Previous Date | ROOM CODE/PASSWORD      |
|---|---|------------------------------------|------------------------------|------------|---|----------------|---------------|-------------------------|
| <b>CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, HON'BLE DR. C.K.G. NAIR, MEMBER &amp; HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER</b> |   |                                    |                              |            |   |                |               |                         |
| <b>AT 11.00 A.M.</b>  |   |                                    |                              |            |   |                |               |                         |
| 1   | A.No.143/2021   | CFM Asset Reconstruction Pvt. Ltd. |                              | SEBI       |   | Admission      |               | <u>PCLRECOVERY</u>      |
| <b>AT 11.05 A.M.</b>  |   |                                    |                              |            |   |                |               |                         |
| 2   | A.NO. 129-2021  | Vupadhyaylu Sasidhar               | Mr. Nasir Mohammed, Advocate | SEBI       | Ms. Nidhi Singh, Advocate i/b Vidhii Partners | Admission      | 12.03.2021    | <u>TAMPERDTMS</u>       |
| <b>AT 11.07 A.M.</b>  |   |                                    |                              |            |   |                |               |                         |
| 3   | A. NO. 134-2021 AND MA. NO. 100-2021 COD APP AND MA. NO. 101-2021 EXEMPTION APP     | Pankaj Mahanty                     |                              | SEBI       | Vidhii Partners                               | Admission      | 17.03.2021    | <u>MINIMUMBALANCE</u>   |
| <b>AT 11.10 A.M.</b>  |   |                                    |                              |            |   |                |               |                         |
| 4   | A. No. 145-2021 AND MA. NO. 243-2021- Urgent Hearing AND MA. NO. 284-2021 Exemption | Stampede Capital Ltd               | Vishesha Law Services        | NSEIL      |   | Admission      |               | <u>TERMINALDISABLED</u> |

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|                      | Application  |                                       |   |             |  |                   |            |                          |
| <b>AT 11.15 A.M.</b> |  |                                       |   |             |  |                   |            |                          |
| <b>5</b>             | 267/2019<br><b>A/W</b>   | Dhiren Dharamdas<br>Agrawal           | Mr. Nishant<br>Upadhyay,<br>Advocate i/b. Jyoti<br>Pandey, Advocate | <b>SEBI</b> | Mr. Kumar Desai, Advocate<br>i/b. MDP & Partners,<br>Advocates | <b>For Orders</b> | 22.02.2021 | <b><u>SANJAYSEBI</u></b> |
|                      | 270/2019<br><b>A/W</b>   | AmulGagabhai Desai<br>&Anr.           |   |             |  |                   |            |                          |
|                      | 271/2019<br><b>A/W</b>   | JimishJitendrabhaiSoni<br>&Anr.       |   |             |  |                   |            |                          |
|                      | 272/2019<br><b>A/W</b>   | Mahesh Somabhai<br>Desai              |   |             |  |                   |            |                          |
|                      | 273/2019<br><b>A/W</b>   | SwetaDilipkumarSoni&<br>Anr.          |   |             |  |                   |            |                          |
|                      | 274/2019<br><b>A/W</b>   | Praveen DadujiThakar                  |   |             |  |                   |            |                          |
|                      | 275/2019<br><b>A/W</b>   | KrunalGopaldasRana&<br>Anr            |   |             |  |                   |            |                          |
|                      | 276/2019<br><b>A/W</b>   | NalinkumarNarottambh<br>ai Pala &Ors. |   |             |  |                   |            |                          |
|                      | MA. No. 72/2021 (App. For<br>Additional Evidence) &<br>A. No. 265/2019 | Sanjay Jethalal Soni &<br>Ors.        |   |             |  |                   |            |                          |

**AT 11.20 A.M.**

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| <b>6</b> | 201/2018 | Suzlon Energy Ltd. and Anr. | Mr. Somasekhar Sundaresan, Advocate i/b Joby Mathew and Associates | SEBI | Mr. Vishal Kanade, Advocate i/b The Law Point | <b>Part heard</b> | 16.03.2021 | <b><u>DISCLOSURELA</u></b> |
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**AT 11.35 A.M.**

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| <b>7</b> | MA.NO.209/2021 in A.NO.228/2019 | PAT Financial Consultants Pvt. Ltd. & Anr. | M & M Legal Venture | SEBI |  | <b>MA Hearing</b> |  | <b><u>MARESTORATION</u></b> |
|          | MA.No.210/2021 in A.No.229/2019 | Gandhiv Investment Pvt. Ltd.               |                     |      |  |                   |  |                             |

**AT 11.40 A.M.**

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| <b>8</b> | MA No. 653/2019 & RA No.23/2019 in A.No. 371/2017 | Siddharth Shankar | Ms. Akanksha Agrawal, Advocate | SEBI | Mr. Mihir Mody, Advocate i/b K. Ashar & Co. | RA Hearing | 16.03.2021 | <b><u>RASNAA</u></b> |
|          | MA No. 654/2019 & RA No.24/2019 in A.No. 37/2018  | Nitika Shankar    |                                |      |   |            |            |                      |
|          | MA No. 655/2019 & RA No.23/2019 in A.No. 38/2018  | Anjna Kumar       |                                |      |   |            |            |                      |
|          | MA No. 656/2019 & RA No.26/2019 in A.No. 197/2018 | Ashok Kumar       |                                |      |   |            |            |                      |

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| <b>AT 11.45 A.M.</b> |                                  |                                    |   |      |  |            |            |                         |
| 9                    | RA.No. 27/2019 in A.No.49/2017   | Ion Exchange Enviro Farms Ltd.     | Mr. Amey D. Nargolkar, Advocate i/b Agram Legal Consultants | SEBI | Mr. Gaurav Joshi, Senior Advocate i/b K. Ashar & Co. | RA Hearing | 16.03.2021 | <b>RAION</b>            |
| <b>AT 11.50 A.M.</b> |                                  |                                    |   |      |  |            |            |                         |
| 10                   | RA.No. 03/2020 in A.No. 300/2019 | Kishore Hegde                      | Mr. Ravichandra Hegde, Advocate i/b. NDB Law                | SEBI | Mr. Kumar Desai, Advocate i/b. K. Ashar & Co.        | RA Hearing | 16.03.2021 | <b><u>RAKISHORE</u></b> |
| <b>AT 11.55 A.M.</b> |                                  |                                    |   |      |  |            |            |                         |
| 11                   | RA. No.07/2021 in A.No.173/2018  | Anjaneya Holdings Pvt. Ltd. & Ors. |   | SEBI |  |            |            | <b><u>RAPENALTY</u></b> |

**AT 12 NOON**

|           |                 |                |  |      |   |                    |            |                        |
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| <b>12</b> | A. no. 449/2018 | Gauravi Parikh | Mr. Vinay Chauhan, Advocate i/b Joby Mathew & Associates | SEBI | Mr. Karan Bhosale, Advocate i/b The Law Point | Admission Disposal | 24.02.2021 | <b><u>GAURAVIP</u></b> |
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**AT 12.02 P.M.**

|           |          |                         |  |      |                                       |                    |            |                         |
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| <b>13</b> | 76/2019  | Kaushik Rajnikant Mehta | Mr. Vikas Bengani, Advocate i/b Mr. Harsh Kesharia, Advocate | SEBI | Mr. Suraj Chaudhary, Advocate i/b ELP | Admission Disposal | 25.02.2021 | <b><u>KAUSHIKRM</u></b> |
|           | 103/2019 | GGF Mercantile          |  |      |                                       |                    |            |                         |
|           | 161/2019 | Sunil Bhandari          |  |      |                                       |                    |            |                         |

**AT 12.04 A.M.**

|           |          |                                 |   |      |  |                    |            |                       |
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| <b>14</b> | 151/2019 | Fawn Trading Co. Pvt. Ltd. &Ors | Mr. Deepak Dhane, Advocate i/b Corporate Pleaders | SEBI | Mr. Mihir Mody, Advocate i/b K. Ashar & Co | Admission Disposal | 25.02.2021 | <b><u>FAWNTCP</u></b> |
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**AT 12.06 NOON**

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| <b>15</b> | L.No. 413/2019<br><b>A/W</b> | Sanjay Jethalal Soni & Ors. | Mr. Nishant Upadhyay, Advocate i/b. Jyoti Pandey, Advocate | SEBI | Mr. Kaushal Parsekar, Advocate- i/b legasis and partners | Admission Disposal | 22.02.2021 | <b><u>SANJAYSONI</u></b> |
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**AT 12.15 P.M.**

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| <b>16</b> | A.No. 580/2019 | Nirmal Kotecha | Ms. Rishika Harish,<br>Advocate i/b<br>Mindspright Legal | SEBI | Mr. Abhiraj Arora,<br>Advocate i/b ELP | Admission<br>Disposal | 22.02.2021 | <b><u>WTMUAL</u></b> |
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**AT 12.25 P.M.**

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| <b>17</b> | A.No.584/2019 | Ameen Khawaja & Ors. | Ms. Aparna Wagle,<br>Advocate i/b<br>Alliance Law | SEBI | Mr. Abhiraj Arora,<br>Advocate i/b ELP | Admission<br>Disposal | 24.02.2021 | <b><u>PITPALEM</u></b> |
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**AT 12.27 P.M.**

|           |               |               |   |      |   |                       |            |                       |
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| <b>18</b> | A.No. 77/2020 | Deepak Mishra | Mr. Dikshat Mehra,<br>Advocate i/b Rajani<br>Associates | SEBI | Mr. Mihir Mody,<br>Advocate i/b K.<br>Ashar & Co. | Admission<br>Disposal | 03.03.2021 | <b><u>DEEPAKM</u></b> |
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**AT 12.29 P.M.**

|           |                |  |   |      |   |                    |            |                               |
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| <b>19</b> | A.No. 391/2020 | Kantilal Chhaganlal<br>Securities Pvt.Ltd. | Mr. Samyak Pati,<br>Advocate i/b Vox<br>Law | SEBI | Mr. Vishal Kanade,<br>Advocate i/b Vidhii<br>Partners | Admission Disposal | 25.02.2021 | <b><u>MISUSEFUNDSSCRA</u></b> |
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**AT 12.35 P.M.**

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| <b>20</b> | A.No. 511/2020<br><b>LEAD MATTER<br/>A/W</b> | Mohandas Shenoy<br>Adige | Mr. Somasekhar<br>Sundaresan ,<br>Advocate- i/b<br>Vishsha Law<br>Services | SEBI | Ms. Rashi Dalmia,<br>Advocate i/b ELP | Admission Disposal | 01.03.2021 | <b><u>MADIGE</u></b> |
|           | MA.No. 9/2021 & A.No.<br>38/2021             | Yashovardhan Birla       | Mr. Shourya<br>Tanay,Advocate  |      |                                       |                    |            |                      |

**AT 12.40 P.M.**

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| <b>21</b> | MA.No. 534/2020<br>(Exemption from filing certified copy) &<br>A.No. 458/2020 | Empower India Ltd. | Mr. Prakash Shah,<br>Advocate i/b.<br>Prakash Shah &<br>Associates | BSEL and Anr. | Mr. Anubhav Ghosh,<br>Advocate i/b. The<br>Law Point- R.1<br><br>Mr. Abhiraj Arora-<br>R-2 | Admission Disposal | 04.03.2021 | <b><u>GSMSUSPENSION</u></b> |
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**AT 12.45 P.M.**

|           |   |                      |                              |      |   |                       |            |   |
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| <b>22</b> | A. NO. 569-2020 AND MA.<br>NO. 165-2021 Stay<br>Application | Girishchandra Baluni | Mr. Rakesh<br>Puri, Advocate | SEBI | Mr. Mustafa<br>Doctor, Senior<br>Advocate i/b. The<br>Law Point | Admission<br>Disposal | 05.03.2021 | <b><u>INDEPENDENTDIRECTORREFUND</u></b> |
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**AT 12.50 P.M.**

|           |  |                             |  |             |  |                       |            |                             |
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| <b>23</b> | A.No. 54/2021                          | Smt. Chandrakala<br>Purohit | Mr. Jugal C.<br>Thacker, FCA                                       | SEBI & Anr. | Mr. Mihir Mody,<br>Advocate i/b K.<br>Ashar & Co. ,<br><br>Mr. Mustafa Doctor,<br>Senior Advocate-for<br>intervenor- MA. No.<br>146-2021 | Admission<br>Disposal | 24.02.2021 | <b><u>SIPHONEDFUNDS</u></b> |
|           | A.No. 56/2021                          | Amit Khemka                 |  |             |  |                       |            |                             |
|           | MA. NO. 146_2021 AND<br>A.No. 526/2020 | Anil Agarwal                | Mr. Pesi Modi,<br>Senior Advocate i/b<br>Vis Legis Law<br>Practice |             |  |                       |            |                             |
|           | A.No. 240/2019<br><b>A/W</b>           | Anil Agarwal                | Ms. Neha<br>Sonawane,<br>Advocate i/b Vis<br>Legis Law Practice,   |             |  |                       |            |                             |
|           | A.No. 241/2019<br><b>A/W</b>           | Bharat N. Shiroya           | Mr. Jugal C.<br>Thacker, Chartered<br>Accountant                   |             |  |                       |            |                             |

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|---|-------------------------|---|-------------|---|---|--|--|
| A.No. 242/2019<br><b>A/W</b>  | Annu Anil Agarwal       |   | SEBI & Anr. | 1,<br>Mr. Rahul Lakhiani,<br>Advocate –R-2        |   |  |  |
| A.No. 243/2019<br><b>A/W</b>  | Amit Khemka             |   | SEBI & Anr. |   |   |  |  |
| A.No. 244/2019<br><b>A/W</b>  | Chandrakala Purohit     |   | SEBI & Anr. |   |   |  |  |
| A.No. 363/2019<br><b>A/W</b>  | Jugal C. Thacker        |   | SEBI & Anr. |   |   |  |  |
| A.No.395/2020AND MA.<br>NO. 144-2021<br><b>A/W</b>  | Jugal C. Thacker        |   | SEBI        | Mr. Mihir Mody,<br>Advocate i/b K.<br>Ashar & Co. |   |  |  |
| A.No.396/2020AND MA.<br>NO. 143-2021<br><b>A/W</b>  | Bharat N. Shiroya       |   |             | Mr. Rahul Lakhani,<br>Advocate Intervener         |   |  |  |
| A.No.403/2020 AND MA.<br>NO. 142-2021<br><b>A/W</b>   | Annu Anil Agarwal       |   |             |   |   |  |  |
| MA. No. 494/2020<br>(Delay Application)<br>& A.No. 481/2020   | J J fincap Pvt. Ltd.    | Mr. Rajesh<br>Khandelwal,<br>Advocate i/b Juris<br>Link         |             |   | Mr. Mihir Mody,<br>Advocate i/b K.<br>Ashar & Co, |  |  |
| A.No. 459/2020AND MA.<br>NO. 147-2021<br><b>A/W</b>   | Comfort Intech Ltd.     | Ms. Neha<br>Sonawane,<br>Advocate i/b Vis<br>Legis Law Practice |             | Mr. Rahul Lakhani,<br>Advocate Intervener         |   |  |  |
| A.No. 467/2020AND MA.<br>NO. 145-2021   | Comfort Securities Ltd. | Mr. Rahul<br>Lakhiani, Advocate<br>- intervenor                 |             |   |   |  |  |
| <b><u>CORAM: HON'BLE JUSTICE TARUN AGARWALA, PRESIDING OFFICER, AND HON'BLE JUSTICE M. T. JOSHI, JUDICIAL MEMBER</u></b><br><b>AT 1.00 P.M.</b> |                         |   |             |   |   |  |  |



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| 24 | A.No. 256/2018<br><b>A/W</b>  | IGL Finance Limited<br>&Anr. | Mr. Ankit Lohia,<br>Advocate i/b<br>Mansukhlal Hiralal<br>& Company | SEBI & Ors. | Mr. Shyam Mehta,<br>Senior Advocate i/b<br>K Ashar & Co. for R-<br>1 ,  | Admission disposal | 12.03.2021 | IGLFL |
|    | Mr. Vinay Chauhan,<br>Advocate i/b<br>Corporate Law<br>Chambers India for<br>R-2 & R-3,<br><br>Mr. Vikram Nankani,<br>Senior Advocate i/b<br>Finsec Law Advisors<br>for R-7 |                              |   |             | Mr. Shyam Mehta,<br>Senior Advocate i/b<br>K Ashar & Co. for R-<br>1,<br><br>Mr. Vinay Chauhan,<br>Advocate i/b<br>Corporate Law<br>Chambers India for<br>R-2 & R-3,<br><br>Mr. Vikram<br>Nankani, Senior<br>Advocate i/b Finsec<br>Law Advisors for R-<br>7<br><br>Mr. Joby Mathew,<br>Advocatei/b Joby<br>Mathew &<br>Associates for R-5<br><br>Mr. M. Raghuvamsi,<br>Advocate i/b Finsec |                    |            |       |

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|  |  |  |  |  | Law Advisors for R-<br>7 & 8 |  |  |  |
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